## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/(IB)/2017

NAME OF THE PETITIONER(S)

: SREENIDHI TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NOBEL TECH INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUNDAR NARAYAN fr Respondent Sul of y Lashish Jainphunia For Surana & Sura

**ORDER** 

Counsel for both of the parties are present. Counsel for Corporate Debtor submitted that the matter is likely to be settled and prayed for time. At request, time is enlarged with the condition that in case the settlement talks will not be successful, the matter shall be taken up for final hearing. Put up on 07.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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